

GENERAL CIRCULAR No.03/2024

Sub: Celebration of 'Constitution Day' on 26th November 2024
-reg.

Ref: Letter bearing No.DPAR/08/PHL/2024 dated
20.11.2024 of the Under Secretary to Government,
DPAR (Executive), Vidhana Soudha, Bengaluru.

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The Government of Karnataka has sent the letter under reference with regard to Celebration of **Constitution Day on 26th November, 2024** in all the Government Offices, Schools/Colleges/ Institutions/ Autonomous Institutions/PSUs in the State by reading out the Preamble of the Constitution to create awareness on the values of the Constitution among the Public and to organize debates/quiz competitions and webinars on the objectives/themes of the Constitution, on the said day.

Therefore, all the Unit Heads of the District Judiciary are hereby directed to celebrate Constitution Day on 26th November by reading out the "PREAMBLE OF INDIAN CONSTITUTION" and further to instruct all the Courts coming under their jurisdiction to comply with the same.

BY ORDER OF THE HON'BLE CHIEF JUSTICE,

Sd/-

(K.S.BHARATH KUMAR)
REGISTRAR GENERAL

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To:

1. The P.S to the Hon'ble Chief Justice of the High Court of Karnataka.
2. All the Prl. District & Sessions Judges' in the State/Prl City Civil & Sessions Judge, Bengaluru City/Chief Judge, Small Causes Court, Bengaluru - for circulation amongst to all the Judicial Officers working in their Unit, including Family Courts, Labour Courts and Industrial Tribunals.
3. The Central Project Co-ordinator, High Court of Karnataka, Bengaluru, with a request to web-host the circular in the High Court Website.
4. Circular File.
5. Office Copy.